

**GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF PHARMACEUTICALS**

LOK SABHA
UNSTARRED QUESTION No. 1421
TO BE ANSWERED ON 28th July, 2023

Cancellation of License of Pharma Companies

1421. SHRI MANICKAM TAGORE B.:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether it is a fact that the license of 18 Pharma companies have been cancelled and some firms have been directed to stop manufacturing on account of poor quality medicines;
- (b) if so the details thereof;
- (c) whether it is true that the Government inspected 76 Pharma companies and 26 of them were served a show cause notice;
- (d) if so, the details thereof;
- (e) whether it is a fact that the World Health Organisation have warned against some Pharma companies in India; and
- (f) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS
(SHRI BHAGWANTH KHUBA)**

(a) to (d): Ministry of Health and Family Welfare (MoHFW) has informed that in order to assess the regulatory compliance of drug manufacturing premises in the country, the **Central Drugs Standard Control Organisation(CDSCO)** along with State Drugs Controllers (SDCs) have conducted risk-based inspections of 137 premises and based on findings, actions like issuance of stop production order, suspension, cancellation of licences /product licenses etc. have been taken by the concerned State Licensing Authority as per the provisions of the Drugs Rules 1945.

(e) to (f): Ministry of Health and Family Welfare (MoHFW) has informed that World Health Organization (WHO) has issued Alerts with reference to 6 Indian Pharmaceutical firms between October 2022 and July 2023.

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